

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 233 of 2021

IN THE MATTER OF:

Dwarkadhish Sakhar Karkhana Ltd.

...Appellant

Vs.

Pankaj Joshi & Anr.

...Respondents

Present:

For Appellant:

Mr. Arun Kathpalia, Sr. Advocate, Mr. Shadab Jain, Mr. Kauser Hussain, Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Shilpa Saini, Mr. Ankit Paleja, Advocates.

For Respondent:

Mr. P.Joshi, Mr. Manish Desai, Advocates for R1

Mr. S.Vaishnavi Mungekar, Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Geetika Sharma, Advocates for R2

ORDER

(Through Virtual Mode)

08.04.2021: Learned Sr. Counsel for the Appellant submits that yesterday he has filed the rejoinder.

Learned Counsel for the Respondent submits that they have not received a copy of the same.

Learned Counsel for the Appellant is directed to provide the copy of the rejoinder to the Respondent's Counsel.

.....contd./

Let the matter be fixed for **'Hearing' on 13th April, 2021** on the top of the list.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam